

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-105

(IB)-264(PB)/2023

New IA5948/2023, New IA5973/2023

IN THE MATTER OF:

Go Airlines (India) Limited

....Applicant

SECTION

U/s 10 of IBC, 2016

Order delivered on 07.11.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Anuradha Salhotra For Applicant IA 5948/2023

For the Respondent :

For the RP : Adv Diwakar Maheshwari, Adv Shreyas

ORDER

New IA5948/2023:-

This is an application filed under Regulation 12 & 13 of the IBBI (IRP for CP) Regulations, 2016 filed by an employee of the Corporate Person seeking directions to the Resolution Professional. Heard Ld. Counsel for the Applicant. Ld. Counsel for the Resolution Professional is present and accepts notice for filing the reply. Two weeks' time is granted for filing the reply. List this matter on **01.12.2023**.

New IA5973/2023:-

Ld. Counsel for the Resolution Professional is present. List this matter for consideration on **01.12.2023**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)